HIGH COURT OF ANDHRA PRADESH AT AMARAVATI ABSTRACT

SPECIAL MAGISTRATE COURTS - Posting of Special Magistrate - Orders - ISSUED.

ROC.NO.86/2020-B.SPL.

NOTIFICATION NO.60-B.SPL.

DATED:13.02.2020

READ

G.O.Rt.No.945, Law (L, L.A & J - Home Courts.A) Department, dated 08.11.2019 from the Government of Andhra Pradesh.

The High Court made the following Posting of Special Magistrate:-

Sri A.Ramachandra Rao, retired Junior Civil Judge, who has been appointed as Special Magistrate on contract basis to preside over the Special Magistrate Court, in the G.O. read above, is posted as Special Magistrate, Gannavaram, Krishna District.

- Sri A.Ramachandra Rao, shall take charge of his post in consultation with the Prl. District and Sessions Judge, Krishna at Machilipatnam.
- ii) The Prl. District and Sessions Judge, Krishna at Machilipatnam, is directed to assign adequate number of cases for trail to the above mentioned Court and submit the statement showing monthly disposals of the above officer for monitering the work turned out by him.
- iii) The Prl. District and Sessions Judge, Krishna at Machilipatnam, is requested to direct Sri A.Ramachandra Rao, who is appointed as Special Magistrate and posted at Gannavaram, to enter into an Agreement for a period from the date of joining till the term of the Special Magistrate Courts is expired or completion of age of 70 years, whichever is earlier, before joining duty.

NOTE: The Order is placed in the High Court's Web Site http://hc.ap.nic.in and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR (IT-CUM-CPC)
FAC REGISTRAR (VIGILANCE)

To

- The Officers concerned.
- 2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
- 3. The Registrar General and Other Registrars, High Court of Andhra Pradesh, Amaravati.

- 4. The Registrar-cum-I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website).
- 5. The Secretary to Government, Law (L.A & J SC.F) Department, Government of Andhra Pradesh, Amaravathi, Guntur District.
- 6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
- 7. The Prl. District and Sessions Judges, Krishna at Machilipatnam,
- 8. The I Addl. District and Sessions Judges, Krishna at Machilipatnam,
- 9. The Prl. Junior Civil Judge, Gannavaram, Krishna District
- 10. The Addl. Junior Civil Judge, Gannavaram, Krishna District.
- 11. The Special Magistrate, Gannavaram, Krishna District.
- 12. The District Treasury Officers Krishna at Machilipatnam.
- 13. The Sub Treasury Officers, Gannavaram, Krishna District

14. THE SECTION OFFICERS:-

- (a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings);
- (e) E. Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section;
- (i) Vigilance Cell; (j) Work Review Cell, High Court of Andhra Pradesh.